

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-02-2024 AT 10:30 AM**

CP No. 35/241/HDB/2023
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Aveena Gudapeti

...Petitioner

VS

M/s. Vivessa Industries Private Limited & 3 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr. Anil Mukherji, for petitioner and Learned Counsel Mr. Ch. Srinivasulu, for Respondent No.2 present physically. Pleadings completed. Rejoinder to the counters filed. At request of both sides, matter adjourned to 21.03.2024, for hearing.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)